

**सरकारी कर्मचारियों की साहित्यक
कार्यवाहियाँ**

८०६. श्री क० ने० मालवीय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पुस्तकें लिखने तथा उनके बदले में पारिश्रमिक या रायल्टी या फीस लेने के सम्बन्ध में सरकारी कर्मचारियों पर कोई प्रतिबन्ध है ; और

(ख) यदि हाँ, तो वे किस प्रकार के प्रतिबन्ध हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : (क) जी, हाँ।

(ख) सेन्ट्रल सिविल सर्विसेस (कन्डक्ट) रूल्स, १९५५ के रूल १२ के अनुसार कोई भी सरकारी कर्मचारी खुद या और किसी के नाम से कोई धन्धा या और कोई नौकरी नहीं कर सकता। अगर कोई सरकारी कर्मचारी कोई साहित्यिक या कलात्मक या वैज्ञानिक काम करना चाहे तो वो इस शर्त पर कर सकता है कि उसके सरकारी काम में कोई बाधा नहीं पड़चे। सरकार के हुक्म से ये काम भी रूकवाया जा सकता है।

सप्लीमेंट्री रूल १२ के अनुसार सरकारी कर्मचारियों को ऐसे कामों की ग्रामदनी का एक हिस्सा सरकार को देना पड़ता है।

Harijans from Pakistan

810. Shri Pangarkar: Will the Minister of Home Affairs be pleased to state:

(a) the number of Harijans who came to India from Pakistan with temporary permits during 1957-58; and

(b) whether it is a fact that some of them want to settle down in India?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being

collected and will be laid on the Table of the Lok Sabha as soon as it is available.

State Bank of India

811. { Sardar Iqbal Singh:
Dr. Samantsinhar:

Will the Minister of Finance be pleased to state the number of branches, pay and sub-offices of the State Bank of India opened since August, 1957?

The Deputy Minister of Finance (Shri B. R. Bhagat): 49 branches, 8 pay offices and 1 sub-pay office have been opened by the State Bank of India during the period from the 1st August, 1957 to the 15th February, 1958.

Ex-Criminal Tribes in Punjab

812. Sardar Iqbal Singh: Will the Minister of Home Affairs be pleased to state, the names of the important schemes sanctioned for 1958-59 to improve the lot of Ex-Criminal Tribes in Punjab?

The Minister of State in the Ministry of Home Affairs (Shri Datar): No schemes have yet been sanctioned for 1958-59.

Illegal Activities of Ships

813. Sardar Iqbal Singh: Will the Minister of Finance be pleased to state how many ships have been fined by the Customs authorities of the ports and harbours on account of their illegal activities during the year 1957 and 1958 so far?

The Deputy Minister of Finance (Shri B. R. Bhagat): 115 (from 1st January, 1957 to 31st January, 1958).

Pakistani Women in India

814. Sardar Iqbal Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of Pakistani women who have been given standing permis-